

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2017**

**Dated: 24<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Damodar Valley Power Consumers' Association ...Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Mr. Aamir Zafar Khan

Counsel for the Respondent(s) : Mr. Pratik Dhar Sr. Adv.  
Mr. C.K.Rai  
Mr. Umesh Prasad for R-1

Mr. M.G.Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

**ORDER**

Learned counsel for the respondents seek three weeks more time to file reply. They may take steps to file the same on or before 15.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **10.01.2018**.

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*